

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/184/2017
NAME OF THE PETITIONER(S) : KOSALRAMS PROMOTERS PVT LTD
NAME OF THE RESPONDENT(S) : ROC CHENNAI
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
	R. J. HARDHARAN	Authorized representative	R. J. Hardharan
	B. SUNDHAR	Dy. Secy	M. S. Sundhar

ORDER

PCS representing the applicant present. Representative of the ROC present.

Heard both the counsels. Order is reserved.

^{sd -}
S Vijayaraghavan
Member (Technical)

^{sd -}
K Anantha Padmanabha Swamy
Member (Judicial)

bc